NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1164/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Embee Road Service Pvt. Ltd.

V/s.

Garware Wall Roapes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER T.C.P. No.1164/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- Some Settlement is in progress. It is directed to finalize the Settlement at the earliest possible.
- 3. Matter is adjourned to **06.12.2017**.

16.11.2017

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M.K. Shrawat Member (Judicial)